

MA/657/87  
and  
MA/603/87  
in  
OA/549/87

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CORAM : HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN

8/1/1988

Heard Mr. B.M. Mungakiya and Mr. R.M. Vin learned counsel for the applicant and the respondent respectively. OA  
Reply of the respondent in/549/87 be taken on record. Miscellaneous application 657 and 603 of 1987 in which amendments are sought. Be granted. Petitioner to do the needful within 10 days. Registry to take necessary action. The case be posted for hearing on February 5, 1988. Interim relief affecting the impugned transfer order allowed until February 5, 1988. On that date the case be fixed for hearing <sup>on interim relief to be continued</sup> ~~4~~. The main matter is admitted.

*P.H. Trivedi*  
( P.H. TRIVEDI )  
VICE CHAIRMAN

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(6)

QA/549/87

Coram : Hon'ble Mr. P. H. Trivedi : Vice Chairman

24-6-1988

Heard learned advocates Mr. B. M. Mangukia and Mr. R. M. Vin for the petitioner and the respondents respectively. Mr. Vin request for adjournment because the applicant is liable to be sent on deputation according to the learned advocate for the petitioner. The case is adjourned to 15-7-1988 for final hearing.

  
( P. H. Trivedi )  
Vice Chairman

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CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman

15/07/1988

Heard learned advocates Mr. B.M. Mangukia and Mr. R.M. Vin for the applicant and respondents respectively. Mr. Mangukia states that his deputation is likely to be gone through and on getting it he will withdraw the case. Allowed. The case be adjourned to 5th August, 1988 for final hearing.



( P H Trivedi )  
Vice Chairman

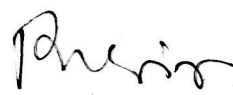
\*Mogera

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CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman

7/10/1988

Mr. B.M. Mangukia learned advocatē for the petitioner present and stated that the petitioner having been sent on deputation, he has no cause now to pursue and wants to withdraw the petition with a liberty to file a fresh petition in case he has any cause. Petition allowed to be withdrawn. Accordingly, the case is disposed of as withdrawn.

  
( P H Trivedi )  
Vice Chairman

\*Mogera